

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**  
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**NOTIFICATION**

**No: 580**


**Dated: 07.09.2016**

**Subject: Extension of time for submission of verification form issued by the High Court of J&K vide Notification No.512 dated 21.07.2016 -**

**Bar Council of India Certificate and Place of Practice (Verification), Rules, 2015.**

In continuation to the Notification No. 512 dated 21.07.2016 read with Notification No. 571 dated 04.08.2016 of the Hon'ble High Court of Jammu and Kashmir, all the concerned Advocates are hereby informed that the time for submission of the verification forms is extended upto 30<sup>th</sup> September, 2016, as permissible in terms of order dated 29.07.2016 passed by Hon'ble Apex Court in Transfer Case (Civil) No(s). 126/2015 titled Ajayinder Sangwan Vs. Bar Council of Delhi & Ors.

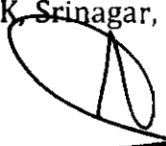
By Order

  
(Ashok Kumar Koul)  
Registrar General  
07.09.2016

No. 18614-53 / L.P  
Copy forwarded to the:

Dated : 07.09.2016

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary/Bench Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir,
4. Secretary/Bench Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar,  
.....for information of His Lordship.
5. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
6. All Principal District and Sessions Judges of the State,  
.....for information, with the request to display the same in the High Court/Court premises on various places for information of all the concerned.
7. Secretary, Bar Council of India, New Delhi,
8. President, Bar Association \_\_\_\_\_  
.....for information and necessary action.
9. Director Information, J&K, Srinagar, with the request to get the Notification published in two English Daily Newspapers having wide circulation in Jammu and Kashmir State.
10. Manager, Government Press, Jammu/Srinagar, for publication in the next issue of Government Gazette.
11. Incharge, NIC, High Court of J&K, Srinagar, for uploading the same on the High Court Website.

  
Registrar General  
07.09.16.